

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Yours Ethnic Foods Private Limited Date of Commencement of Liquidation: 05-06-2025; List of Stakeholders as on Date: 18-10-2025; Name of IP: NIHARIKA MAHESHWARI; Process Number: 1; Last 5 digit of registration number: 14157

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	643714.47	1	643714.47				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	203107874.12	1	203107874.12				Annexure 3
4	Unsecured financial creditors	4	89361835	2	36965477		52396358		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	22469581	3	22469581				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		9	315583004.59000003	7	263186646.59	0	52396358	0	